

the power engineers employed by the Kerala State Electricity Board?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Yes. The Kerala State Electricity Board Engineers' Association submitted a memorandum to the State Electricity Board about their pay, emoluments etc. on 8th August, 1966.

(b) and (c). On 13th October, 1966, the Board and the Association mutually agreed that a retired judge of the Kerala High Court be appointed as an Arbitrator to settle the dispute. Further action in this behalf is being taken by the Board.

Fake Currency Notes in Mysore

321. Shri Basappa: Will the Minister of Finance be pleased to state:

(a) whether the Mysore State C.I.D. charged some persons of criminal conspiracy for manufacturing and selling forged currency notes in September, 1966; and

(b) if so, the further action being taken by Government in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) The case has been investigated by the State C.I.D. who have charge-sheeted a few persons. The case is now *sub-judice*.

Counterfeit Notes in Madras

322. Shri Basappa: Will the Minister of Finance be pleased to state:

(a) whether the counterfeit Currency notes have been found recently in the districts of Madras State; and

(b) if so, how many and whether any persons have been arrested in this connection?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) 2,898 pieces of counterfeit notes of the value of Rs. 6,314 were seized by the State Police authorities and, 40 persons have been arrested in this connection.

Supply of Electric Power to Goa

323. Shri Basappa: Will the Minister of Irrigation and Power be pleased to state:

(a) the quantity of electric power proposed to be supplied to Goa from Mysore for the next two years; and

(b) whether the same will be stepped up by the end of Fourth Plan?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) The quantity of electric power expected to be supplied to Goa from Mysore in the next two years is 10,000 KVA in addition to 500 KVA already being supplied.

(b) Yes. Power supply from Mysore to Goa is likely to be stepped up to 50 MW by the end of Fourth Five Year Plan.

Housing Problem in Delhi

324. Shri Surendra Pal Singh: Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that sometime back, the Citizens Council, Delhi submitted a 16-point plan to Government for the solution of the housing problem in the Capital;

(b) whether the plan been examined by Government; and

(c) if so, the reaction of Government thereto?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) A 12-point plan was received from the Citizen's Council Delhi in April, 1966 for solving the housing problem.

(b) and (c). The position of each point is indicated in the statement. laid on the Table of the House. [Placed in Library. See No. LT-7198/66]